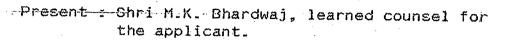
Item No.17

M.A. No.2155/2003 IN O.A. No.88/2003

13.1.2004 ---



Shri Rajeev Bansal, learned proxy counsel for Shri B.K. Aggarwal, learned counsel for the respondents.

MA_2155/2003

Dates figured as 20.5.1985 to 26.7.1987 in paragraph 1 as well as in concluding paragraph, being paragraph 15 of the order dated 4.9.2003 in OA No.88/2003 being inadvertent typographical errors and the same to be substituted with 29.5.1985 to 26.11.1987 in both paragraphs. Accordingly, corrected copy of the order be served upon by the parties.

MA 2155/2003 is accordingly disposed of.

(R.K. UPADHYAYA) ADMINISTRATIVE MEMBER

(SHANKER RAJU) JUDICIAL MEMBER

/ravi/

Child Forume: - 011-